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Statement

Grants sanctioned to the State Governments for Educational Technology Programme

89. No	Name of State						1975-76	1976-77	1977-78
	- 			-			Rs.	Rs.	Rs.
1.	Andhra Prades	sh					3,07,250 00	3,34,343 .00	81,120.00
2.	Bihar					•	2,76,874.38	1,55,025.38	22,743 00
3.	Gujarat .						88,500 00	**	74,500 00
4.	Himachal Prac	lesh.					••	••	1,00,000 .00
5.	Jammu & Kis	denir,					e**	••	1,40,000 • 00
6.	Karnataka						2,74,683.00	3,24,700 00	1,12,119
7.	Madhya Prades	sh.					2,78,613.00	1,78,527 00	49,593 00
8.	Maharashtra.						1,44,193 00	1,75,730 35	
9.	Manipur						•••	• •	1,06,588 .00
10.	Meghalaya .						••	••	9,200 ·00
11,	Nagaland .						••	••	72,150 00
12.	Orissa .						3,41,900 00	1,67,282 00	1,03,490 · 00
13.	Punjab .						1,49,700 00		79,456 87
14.	Rujasthan .						3,12,752.00	1,85,880 00	1,61,717.00
15.	Tumil Nadu						••	1,70,872 00	1,17,750 00
16.	Uttar Pradesh.							5 0.000 00	40,881 .00
							21,74,465 38	17,42,359 .73	12,12,307 87

Refusal of Admission to Students belonging to the Scheduled Castes in some Colleges of the University of Delhi

*659. SHRI PHANINDRA NATH HANSDA: SHRI JAHARLAL BANER-JEE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state: 1039 RS—3.

- (a) whether it is a fact that some students belonging to the Scheduled Castes were refused admission this year by some colleges of the Delhi University though they had qualifying marks required for admission; and
- (b) if so, what steps Government propose to take in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE

(DR. PRATAP CHANDRA CHUN-DER): (a) According to the information furnished by the University of Delhi, the registration of Scheduled Caste/Tribe students for admission to under-graduate Pass and Honours Courses has been centralised to ensure that they are admitted by the colleges assigned to them against 20 per cent quota of the seats available in each college. All the slips of admission issued by the University to Scheduled Caste/Tribe candidates have been honoured by

the colleges and students have been admitted.

(b) Does not arise.

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Memorandum by the C.P.W.D. Junior Engineers' Association

*660. SHRI SYED NIZAM-UD-DIN: . .

SHRI LEONARD' SOLOMAN SARING:

SHRI GIAN CHAND'TOTU:

- Wi ... Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:
- (a) whether it is a fact that the Central P.W.D. Junior Engineers' Association (India) has submitted a memorandum of demands to Government;
- (b) if so, what are their main demands; and
- (c) what action Government have taken thereon?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR 'BAKHT); (a) Yes, Sir.

(b) and (c) A statement is laid on the Table of the Sabha.

Statement

- (b) The main demands are:-
- (i) Rule 3(a) of both Central Engineering Service, Class II and Central Electrical Engineering Service, Class II, relating t_0 direct recruitment to the grade of Assistant Engineer should be removed from the Recruitment Rules; and
- (ii) The percentage of vacancies to be fulled on the basis of a departmental Competitive Examination should be reduced from 50 per cent to 20 per cent of the total number of vacancies.
- (c) At present there is no direct recruitment to the post of Assistant Engineer in the Central Public Works
 Department as rule 3(a) has been kept
 in-operative for a period of 7 years since
 1972.

The decision to fill 50 per cent of the vacancies in the grade of Assistant Engineer by a Limited Departmen- . tal Competitive Examination was taken after giving most careful thought keeping in view the interests of both the graduate and diploma holder Junior Engineers as well $a_{\rm s}$ the needs of the Department.